CENTRAL ADMINISTRATIVE TRIBUNAL **ERNAKULAM BENCH**

O.A.No.533/06

Thursday this the 27th day of July 2006

CORAM:

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN HON'BLE MR.K.B.S.RAJAN, JÚDICIAL MEMBER

P.Mohammed Haneefa, S/o. Beeran. GDS MD - II, Valapad Beach P.O. - 680 567. Residing at P.O.Valapad Beach, Thrissur District.

...Applicant

(By Advocate Mr.P.K.Manomohanan)

Versus

- 1. Inspector Posts, Kodungallur Sub Division, Kodungallur, Trichur - 680 664.
- 2. Assistant Superintendent of Post Offices, Irinjalakuda Sub Division, Irinjalakuda, Trichur District - 680 121.
- 3. Superintendent of Post Offices, Irinjalakuda Division, Irinjalakuda, Trichur District - 680 121.
- 4. Post Master General, Kochi Region, Kochi.

...Respondents

(By Advocate Mr.C.M.Nazar, ACGSC)

This application having been heard on 27th July 2006 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, counsel for the applicant seeks permission to withdraw the O.A. Permission is granted. The O.A. is dismissed as withdrawn. No order as to costs.

(Dated the 27th day of July 2006)

K.B.S.RAJAN

JUDICIAL MEMBER

SATHI NAIR VICE CHAIRMAN

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